NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/21/2017

NAME OF THE PETITIONER(S)

: BULDANA CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. W. Ramandhay

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2 VINKEMLAGS LID. RESPONDENT I do Mes

Gr-Shanthi Deenaleshi for k. Sevmathi For RI, RZ, Rif 4RS

ORDER

Counsels for both the parties are present. Counsel for Respondent prayed for time to file the pleadings and type set. At request, time is enlarged. Put up on 04.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk